

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOs.5941-5942 OF 1999@@
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M/S. AMCO BATTERIES LIMITED

Appellant (s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE, BANGALORE

Respondent (s)

(With Office Report)

Date : 21/11/2002 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s) Mr. V. Balachandran, Adv.

For Respondent (s) Mr. Bajpai, Adv.
Ms. Sunita Inna, Adv.
Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R
.SP2

Learned counsel appearing on behalf of the respondent tenders counter affidavit in Court. The affidavit is taken on record. Learned counsel for the appellant seeks two weeks' time for filing rejoinder, if any. Adjourned for two weeks.

.SP1

(A.S. Bisht)
Court Master

(Janki Bhatia)
Court Master